

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON'BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.05.2023 AT 10:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/204/2021
NAME OF THE COMPANY	Rayalaseema Steel Re-Rolling Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Sac Iron & Steel Pvt Ltd
NAME OF THE RESPONDENT(S)	Rayalaseema Steel Re-Rolling Mills Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Both the parties have filed a Joint Memo dated 18.12.2022, which was received by the Registry on 17.01.2023 reporting settlement of the matter. A copy of the Settlement Agreement, which has been enclosed. Both the parties prayed for disposal of the matter in terms of the settlement. In the light of the settlement, this **Company Petition CP 204/9/HDB/2021 is rejected as withdrawn.** However, without costs.


MEMBER (I)


MEMBER (J)